

**LIBRARY**

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH  
(CIRCUIT AT PORT BLAIR)

No. O.A 351/99/2015

Date of Order: 19.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

THIRUNAVAKKARASU

-VS-

POLICE

For the Applicant(s): None

For the Respondent(s): Mr. S. K Mandal  
Mr. S. C Misra

**ORDER (Oral)**

Per: Bidisha Banerjee, Member (J)

Ld. Counsel for the respondents submits that the applicant has failed to make out the case. None appears to contradict the same.

Accordingly, the O.A is disposed of. No costs.

(Nandita Chatterjee)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

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